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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 7097/2017

KANWALJIT SETHI

..... Petitioner

Through Mr. Sachit Jolly, Advocate.

versus

INCOME TAX OFFICER WARD - 41(1), NEW DELHI..Respondent

Through Mr. Asheesh Jain, Sr. Standing
Counsel with Mr. Shahrukh Ejaz, Advocates.

W.P.(C) 7108/2017

JASBIR SINGH SETHI

..... Petitioner

Through Mr. Sachit Jolly, Advocate.

versus

INCOME TAX OFFICER WARD - 41(1), NEW DELHI..Respondent

Through Mr. Asheesh Jain, Sr. Standing
Counsel with Mr. Shahrukh Ejaz, Advocates.

CORAM:

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MS. JUSTICE PRATHIBA M. SINGH

ORDER

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27.11.2017

Counsel for the petitioner seeks permission to withdraw the present writ petition with liberty raise the question of re-opening, if required and necessary, in appellate proceedings.

The writ petition is dismissed as withdrawn with liberty as prayed for.

We clarify that we have not expressed any opinion on merits.

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SANJIV KHANNA, J.

Prathiba
PRATHIBA M. SINGH, J.

NOVEMBER 27, 2017/NA